Central Administrative Tribunal, Principal Bench

0. A. No.856/97

Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this 1st day of August, 1997

- Council of Scientific & Industrial Research (A society registered under the Societies Registration Act) having its Office at Rafi Marg, New Delhi - 110 001.
- 2. National Physical Laboratory (A constituent unit of CSIR) having its office at Dr. S.Krishnan Marg, New Delhi - 110 012. .. Applicants (By Shri D.S.Adel, Advocate)

٧s.

Shri S.P.Mahendroo Ex-Technical Officer - C Qr. No.DRSA - 32 N.P.L.Colony, New Rajinder Nagar New Delhi.

... Respondent

(None for the respondent)

ORDER(Oral)

Learned counsel for the applicants submit, that respondent has handed over the Staff Quarter No.DRSA-32, NPL Colony, New Rajinder Nagar on 12.6.1997 and heragreed to pay the charges due but seeks waiver of interest. This aspect is to be considered by the applicant Council. In view of the above position, the learned counsel submits that the case may be disposed of as infructuous. OA is disposed of accordingly. No costs.

MEMBER(A)

/rao/